

**IN THE HIGH COURT OF ORISSA AT CUTTACK**  
**W.P.(C) No. 13403 of 2015**

***Bipin Bihari Pradhan*** ..... ***Petitioner***  
Mr. Gautam Misra, Senior Advocate (Amicus Curiae)  
Ms. Pami Rath, Advocate (Amicus Curiae)  
Mr. B.P. Tripathy, Advocate (Amicus Curiae)  
Mr. B.K. Ragada, Advocate  
-versus-  
***State of Odisha and Others*** ..... ***Opposite Parties***  
Mr. P.K. Muduli, Addl. Govt. Advocate  
Mr. B.S. Rayguru, Central Govt. Counsel

**CORAM:**  
**THE CHIEF JUSTICE**  
**JUSTICE G. SATAPATHY**

**Order No.**

**ORDER**  
**20.03.2023**

35. 1. Pursuant to the previous hearing an affidavit dated 10<sup>th</sup> February, 2023 has been filed by Dr. Ajit Kumar Mohanty, Special Secretary (PH) to the Government, Health and Family Welfare Department, *inter alia* on the issue of utilization of funds sanctioned by the Government of India from financial year 2013-14 onwards. Some details have been provided in para 6 of the affidavit.
2. Mr. P.K. Muduli, learned Additional Government Advocate further informs the Court that adequate funds have not been released by the Government of India for the rehabilitation work to be undertaken by the Department. However, it is seen that the details given in para 6 of the affidavit do not indicate what is the amount actually sanctioned and in relation to it what percentage of the amount was utilized. Mr. Muduli, learned AGA stated that a better affidavit will be filed giving these details.

3. On the issue of completion of the construction of *pucca* houses in the Lewis Leprosy Colony, Balasore, the photographs appended to the convenience note prepared by the learned Amicus Curiae (AC) show that the building comprising eight quarters has been completed but electricity connection is yet to be provided, as a result of which, the new quarters are not yet occupied. Mr. Muduli, learned AGA undertakes that the Collector, Balasore will personally look into the matter and ensure that the electrical works of the eight quarters is completed not later than 15<sup>th</sup> April, 2023 and they are occupied immediately thereafter by the inmates. He further undertakes that a permanent weaving unit will also be made operational in the Colony in question by that date.

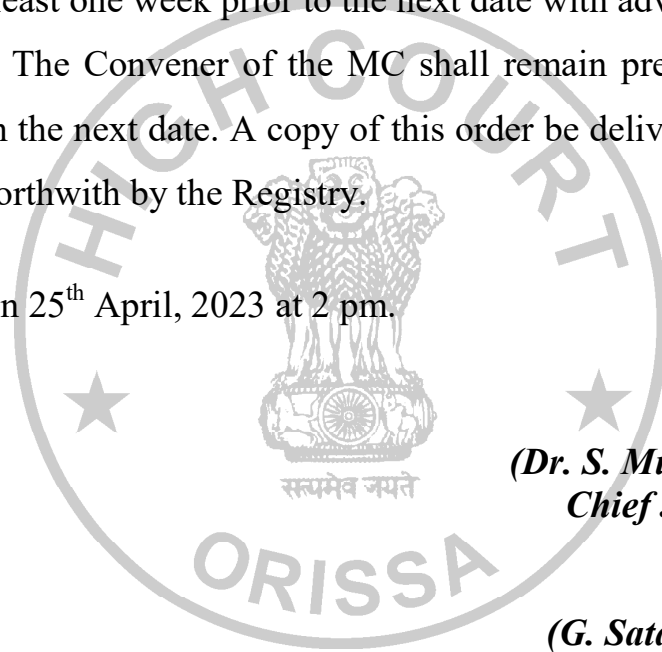
4. On the issue of reconstructive surgery, certain details have been set out in the affidavit of Mr. Mohanty in a tabular form. It indicates that although some reconstructive surgeries have been conducted, many more patients remain to be provided such treatment. The Court directs that the Monitoring Committee (MC) appointed by it will take up this issue immediately and ensure that under the directions issued by the MC, all the patients awaiting reconstructive surgery will be given that benefit in a time-bound manner and positively within a period of three months from today. Further, the issue regarding the rehabilitation of the inmates of Sanjay Leprosy Colony, Puri as pointed out in the convenience of the learned AC will also be taken up by the MC committee.

5. The Court is informed that the meetings of the MC have not been held as often they should and further that they are being held on dates not convenient for the AC.

6. It is directed that the next meeting of the MC will be held on 22<sup>nd</sup> April, 2023 at 3 pm to enable the ACs to attend the meeting. The Convener of the MC will inform the other members sufficiently in advance to ensure that they are present at the said meeting. The minutes of the above meeting of the MC be placed on record of the Court on the next date. It is directed that the MC committee should meet at least once in two months.

7. An affidavit incorporating the details as specified in para 2 above, as well as compliance with the above directions shall be filed at least one week prior to the next date with advance copies to the AC. The Convener of the MC shall remain present in virtual mode on the next date. A copy of this order be delivered to him by e-mail forthwith by the Registry.

8. List on 25<sup>th</sup> April, 2023 at 2 pm.



**(Dr. S. Muralidhar)**  
**Chief Justice**

**(G. Satapathy)**  
**Judge**

S.K. Jena/Secy.